

# **HIGH COURT OF CHHATTISGARH: BILASPUR**

## **ORDER**

No. 179/Confdl./2018  
II-2-1/2018

Bilaspur, dated the 14 / 03 / 2018

The following Senior Civil Judges, as specified in Column No. (2), who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government vide its Order/Endt. no. 2034/831/XXI-B/C.G./2018 dated 27.02.2018, are transferred from the place specified in Column No. (3) to the place specified in Column No. (4) and posted in the capacity as specified in Column No. (6) from the date they assume charge of their office(s) and;

The following Senior Civil Judges, as specified in Column No. (2), who have been promoted and appointed to the post of District Judge (Entry Level) in officiating capacity by the State Government, are appointed as Additional Sessions Judge for the Sessions Division, mentioned in Column No. (5), from the date they assume charge of their office(s):-

**TABLE**

<b>Sl. No.</b>	<b>Name &amp; presently posted as</b>	<b>From</b>	<b>To</b>	<b>Sessions Division</b>	<b>Posted as</b>
(1)	(2)	(3)	(4)	(5)	(6)
1)	Shri Mukesh Kumar Patre, Civil Judge Class-I & Chief Judicial Magistrate	Narayan-pur	Raigarh	Raigarh	IV Additional District and Sessions Judge
2)	Smt. Sarita Das, Civil Judge Class-I & Chief Judicial Magistrate,	Balod	Raipur	Raipur	V Additional District and Sessions Judge
3)	Smt. Yogita Vinay Wasnik, I Civil Judge Class-I & Chief Judicial Magistrate	Dham-tari	Bilaspur	Bilaspur	II Additional District and Sessions Judge
4)	Shri Prashant Kumar Shivhare, I Civil Judge Class-I & Chief Judicial Magistrate	Ambika-pur	Kanker	Uttar Bastar (Kanker)	Additional District & Sessions Judge (F.T.C.)

Contd...2/-



(2)

5)	Shri Aditya Joshi, I Civil Judge Class-I & Chief Judicial Magistrate	Baloda- Bazar	Raigarh	Raigarh	V Additional District and Sessions Judge
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BY ORDER OF THE HIGH COURT

  
(GAUTAM CHOURDIYA)  
REGISTRAR GENERAL

Endt. No. 180/Confdl./2018  
II-2-1/2018

Bilaspur, dated the 14 / 03 / 2018

Copy forwarded to: -

- (1) Principal Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Sharad Kumar Gupta, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Ram Prasanna Sharma, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Hon'ble Shri Justice Arvind Singh Chandel, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (13) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (14) Registrar (Vigilance/ I. & E./ Computerization/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
- (15) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (16) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (17)
  - i. Shri Mukesh Kumar Patre, Civil Judge Class-I & Chief Judicial Magistrate, Narayanpur,

Contd...3/-

- ii. Smt. Sarita Das, Civil Judge Class-I & Chief Judicial Magistrate, Balod,  
 iii. Smt. Yogita Vinay Wasnik, I Civil Judge Class-I & Chief Judicial Magistrate, Dhamtari,  
 iv. Shri Prashant Kumar Shivhare, I Civil Judge Class-I & Chief Judicial Magistrate, Ambikapur,  
 v. Shri Aditya Joshi, I Civil Judge Class-I & Chief Judicial Magistrate, Baloda-Bazar.

*for information and compliance. He/She is directed to take charge at his/her new place of posting on or before 31.03.2018.*

- (18) District & Sessions Judge, Balod/ Baloda-Bazar/ Dhamtari / Kondagaon/ Surguja at Ambikapur for information. He is requested to impress upon the transferred Officer that if the transferred officer is in occupation of Government accommodation, he/she should vacate the same within 15 days from the date of this order under intimation to this Registry. He is also requested to send immediately the handing over charge report of transferred Officer to this Registry.
- (19) District & Sessions Judge, Balrampur at Ramanujganj/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Uttar Bastar (Kanker) for information.
- (20) Joint Registrar (S. & A. Cell), High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Additional Registrar (Admn./ Central Filing & Copying/ Classification/ Civil/ D.E./ Judicial/ O/o R.G. & E./Checker & D.D.O.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
- (24) Accounts Officer, High Court of Chhattisgarh, Bilaspur for information.
- (25) Deputy Registrar (Accounts & Pay Bill/ Writ/ Central Filing/ Criminal /Civil/ D.E./ Dispatch/ Vigilance and I. & E./ Works), High Court of Chhattisgarh, Bilaspur for information.
- (26) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (27) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (28) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (29) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ O/o R.G./ Recruitment Cell/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (30) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (31) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.

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 (GAUTAM CHOURDIYA)  
 REGISTRAR GENERAL

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